

F.No. 01(03)/Register/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.09.2021

ORDER NO. 132 of 2021


Hon'ble President is pleased to order the sitting commencing from **04.10.2021** to **31.12.2021** for **CESTAT, Ahmedabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.10.2021 to 15.10.2021, from 25.10.2021 to 29.10.2021 and from 22.11.2021 to 31.12.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 18.10.2021 to 22.10.2021	Sh. Raju, Hon'ble Member (Technical) and Ms. Rachna Gupta, Member (Judicial)	Customs, Excise and Service Tax Division Bench Matters
From 01.11.2021 to 05.11.2021	Mr. Raju, Member (Technical)	Single Member matters
From 08.11.2021 to 12.11.2021	Mr. Ashok Jindal, Member (Judicial) and Mr. Raju, Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 15.11.2021 to 19.11.2021	Mr. Ramesh Nair, Member (Judicial)	Single Member matters
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members (CESTAT, New Delhi/Chandigarh/Ahmedabad /P.A. to Registrar/Asst. Registrar, Ahmedabad/Bar Association, Ahmedabad/Commissioner (AR), Ahmedabad/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar